

HIGH COURT OF MADHYA PRADESH

WP No.22566/2019

Lal Singh Rajput Vs. State of MP & Ors.

Indore, Dated:16.10.2020

Ms.Mehul Shukla, learned counsel for petitioner.

Shri Vismit Panot, learned counsel for State.

Heard on IA No.2679/2020 which is an application seeking permission to withdraw the writ petition.

The prayer is allowed.

Writ petition is **dismissed as withdrawn.**

(PRAKASH SHRIVASTAVA)
Judge